

on the basis of cost-cum-technical study Reports submitted by the Bureau of Industrial Costs and Prices (BICP) and in accordance with the provisions of DPCO, 1987. The prices of bulk drugs are revised both upward and downwards, which is an on going process, and are notified in the official gazette, from time to time.

### **Ordnance Factories**

3188. SHRI MOHAN RAWALE: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been invited to a news-item appeared in the Economic Times dated June 8, 1994 regarding diversification and utilisation of spareable capacities by Ordnance Clothing Factory, Avadi;

(b) if so, the facts thereof; and

(c) the future plan of the Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Ordnance Clothing Factory, Avadi (OCF) manufactured 53, 652 nos. of sports wear shirts in 1993-94 for export to USA at the price of US \$ 5.45 and 5.78 for two different designs. A further order for 40,000 shirts could not be availed of for want of export quota.

(c) An order for export of leather garments is in hand and a quota for export of two lakh textile garments in

1994-95 has been allotted to ordnance clothing factories.

### **Company Law Board**

3189. SHRI SANDIPAN BHAGWAN THORAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to reorient and restructure Company Law Board;

(b) if so, the details thereof; and

(c) the steps being taken/proposed to avoid overlapping in function of Company Law Board and BIFR/SEBI?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) No such proposal is presently under consideration of the Government.

(b) Does not arise.

(c) Company Law Board is a Quasi-judicial body and there is no overlapping in the functions of the Company Law Board and BIFR/SEBI.

*[Translation]*

### **Economic Growth of States**

3190. SHRI NITISH KUMAR  
SHRI NAWAL KISHORE  
RAI:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state: